

ITEM NO.4

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1697/2019

AJAY SHARMA

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 07-01-2020 This appeal was called on for hearing today.

For Appellant(s)

Ms. Parul Shukla, AOR

For Respondent(s)

Mr. Anuvrat Sharma, AOR

Ms. Alka Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the Appellant has not filed spare copies in terms of Hon'ble Court's Order dated 13/11/2019. Hence, NLPA could not be issued.

Matter be processed for listing before the Hon'ble Judge in Chambers for further orders.

RAJIV KALRA
Registrar

pm